COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 113 & 114 OF 2016

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:-

Alipurduar Transmission Ltd. Vs.			Appellant(s)
Central Electricity Regulatory Comm		& Ors.	Respondent(s)
Counsel for the Appellant (s)	:	Mr. Abhishek Kuma	ar
Counsel for the Respondent (s)	:	Mr. R.B. Sharma fo	or R-2 & R-6

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>30.10.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson